

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.2746 of 2016

Khannagar Khapurja Silapanchal Puja Committee *Petitioner*

Mr. K.K. Rout, Advocate

-versus-

State of Orissa and others *Opposite Parties*

Mr. Debakanta Mohanty, A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

Order No.

**ORDER
22.02.2022**

18. 1. Learned counsel appearing for the Petitioner states that the problem of discharge of untreated effluents into the river Kathajodi is continuing. He undertakes to produce certain photographs/video clips on the next date.
2. List on 21st March, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge